

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

UNSTARRED QUESTION No. 3395  
TO BE ANSWERED ON: 16.03.2021

**Hostels for Differently Abled Students**

**3395: SHRIMATI SAJDA AHMED:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the welfare measure taken by the Government for persons with intellectual disabilities;
- (b) whether the Government proposes to set up hostel for colleges and University going students through Centrally Sponsored Schemes across the country and if so, the details thereof; and
- (c) the details and the number of schools opened during the last two years for children with disabilities?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHAN PAL GURJAR)**

(a) Relief to the persons with disabilities is a State subject by virtue of entry '9' of the State List of the Constitution of India. However, the Central Government supplements the efforts of the State Governments.

The Central Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. Intellectual disability has been included as a specified disability. The Act provides various rights and entitlements such as rights to equality, non-discrimination, protection from cruelty, exploitation, right to live with family and community, access to justice, accessibility in voting, legal capacity, legal guardianship, health, education, employment, skill development, arts, sports, recreation and culture to persons with disabilities including persons with intellectual disabilities. As per provision of of RPwD Act, 2016, the benefit of reservation in Government jobs and educational institution is also applicable to persons with intellectual disabilities.

In addition, the Department of Empowerment of Persons with Disabilities (DEPwD) implements various schemes/projects including through its National Institutes, National Trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation & Mental Disabilities, National Handicapped Finance and Development Corporation and Artificial Limbs Manufacturing Corporation of India as well as through State Governments/ autonomous bodies/ organizations/institutes and Non-Governmental Organizations (NGOs) for the welfare and rehabilitation of Persons with Disabilities including persons with intellectual disabilities.

(b) No, Sir.

(c) No special schools have been opened during the last two years for children with disabilities by the Department.

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